

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).1683/2006

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

CAMRUS ZAMAN GHAFUR PARIAT

Respondent(s)

(With Office Report)

Date: 03/11/2006 This Petition was called on for hearing today.

For Petitioner(s) Mr. DK. Singh, Adv.

Mr. Pradeep Shukla, Adv.

Mr. RK. Choudhary, Adv.

Mrs. Anil Katiyar, Adv.

For Respondent(s) Ms. Sumita Hazarika, Adv.

UPON hearing counsel the Court made the following

O R D E R

Four weeks' time has been granted, as prayed for to file counter affidavit.

List again on 7.12.2006.

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(B. Sudheendra Ku

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Registra